

**LIST OF BUSINESS FOR 09TH SEPTEMBER, 2024 IN RESPECT OF FULL
COURT REFERENCE**

1. Former Judges of the High Court, Advocate General, Judicial Officers stationed at Gangtok, Senior Advocates, Additional Advocate General, Presidents of the Bar Associations, Members of Bar, officers of the High Court registry and other attendees are to be seated in the Court room No.01 by 11:15 a.m;
 2. Family members of the late Hon'ble Mr. Justice Malay Sengupta, former Judge, High Court of Sikkim, will appear through video-conferencing by 11:20 a.m;
 3. The Hon'ble, the Chief Justice, along with Companion Judges of the High Court will enter the Court room at 11:30 a.m;
 4. Registrar General, High Court of Sikkim, will commence the proceedings with the permission of the Hon'ble, the Chief Justice;
 5. Reference by Mr. Karma Thinlay Namgyal, Senior Advocate, High Court of Sikkim;
 6. Reference by Mr. A. Moulik, Senior Advocate, High Court of Sikkim;
 7. Reference by the Hon'ble, the Chief Justice;
 8. The Hon'ble, the Chief Justice, will declare two-minute silence as a mark of respect to the departed soul;
 9. A copy of the formal message of condolence will be forwarded to Dr. Devanjan Sengupta(son of Hon'ble Mr. Justice Malay Sengputa).
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